

line beyond Una will depend upon the handing over of the land by the State Government, and the availability of adequate funds under 'New Lines' in the coming years.

[English]

Conversion of Miraj-Vasco Section

2187. PROF. GOPALRAO MAYEKAR: Will THE MINISTER OF RAILWAYS be pleased to state:

(a) whether it is proposed to convert the Miraj-Vasco section of the metre gauge railway line into broad gauge in view of the difficulties being faced by the public;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (c). The survey conducted for conversion of Miraj-Bangalore and connected branch lines from MG to BG has recently been updated. Due to acute constraint of resources and heavy commitments in hand there is no proposal at present to take up this work.

[Translation]

Passengers amenities at Bilaspur Air Strip in Madhya Pradesh

2188. SHRI RESHAM LAL JANGDE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of amenities provided to the passengers at Bilaspur air-strip in Madhya Pradesh;

(b) whether the facilities of telephone, refreshment room and public transportation are available at the aforesaid air-strip;

(c) if not, when these facilities are likely to be provided there;

(d) the authority responsible for the management of the said air-strip; and

(e) whether Government propose to develop the said air-strip into a regular airport and the time by which Bilaspur air-strip is proposed to be included in the air-map of India?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A small terminal building is available at Bilaspur airport.

(b) No, Sir.

(c) and (d). An air strip at Bilaspur aerodrome is maintained by the Government of Madhya Pradesh.

(e) National Airports Authority has no proposal at present to develop Bilaspur, into a regular aerodrome.

Setting up of Cement Plants

2189. SHRI JORAWAR RAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government had received any proposal to set up a cement factory in Bhavnathpur in district Palamu, Bihar;

(b) if so, the details thereof; and

(c) whether Government have issued or propose to issue a letter of intent for it?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). M/s. Bihar State Industrial Development Corporation who have been granted a letter of intent in March, 1989 for the establishment of a 10 LTPA slag cement plant at Bokaro in Dhanbad District

of Bihar may utilise the limestone deposits available in Bhavnathpur area.

Petrol/Diesel Pumps in Vidisha, M.P.

2190. SHRI RAGHAVJI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is no petrol or diesel pump at Tehsil headquarters of Kurwai, Nateran and Lateri in Vidisha district of Madhya Pradesh within the radius of ten Kilometres of these places;

(b) whether Government propose to set up diesel pumps at these places;

(c) whether a diesel pump to function at Mehelua crossing near Kurwai; and

(d) if so, since when it is closed and the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Two Retail Outlets, one diesel and one petrol/diesel outlets are operating within a distance of approximately 10 kms. from Kurwai Tehsil Headquarters. However, there are no Retail Outlets within a radius of 10 Kms. from Nateran and Lateri Tehsil Headquarters.

(b) Yes, Sir; One retail outlet on Sironj-Maksudgarh Road falling under Lateri Development Block is proposed to be developed in the future Marketing plan.

(c) Yes, Sir.

(d) One retail outlet (petrol/diesel) was operating at Mehelua crossing near Kurwai since 1967. It was closed in 1980 on account of certain malpractices and cancellation of retail selling licence by the Collector, Vidisha. The dealership was subsequently terminated and the retail outlet decommissioned in 1985.

Ticketless travellers on Western Railway

2191. SHRI DAU DAYAL JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of campaigns organised by Western Railway to apprehend ticketless travellers and the dates thereof during the last three years;

(b) the number of persons apprehended, the total amount realised as fine and the number of them put in jails and where;

(c) whether any of the persons arrested and jailed have appealed against the punishment awarded to them;

(d) if so, the details thereof; and

(e) the total expenditure incurred in conducting these raids?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) In addition to regular checks 43,43 and 37 special checks were conducted during 1987, 1988 and 1989 respectively on Western Railway. The dates of these special checks are given in the statement below.

(b) During 1987, 1988 and 1989, 32.80 lakh persons were apprehended and a sum of Rs. 7.89 crores was realised from them as fine. 0.56 lakh persons were sent to different jails details of which are not maintained.

(c) and (d). Such details are not maintained by the Railways.

(e) Expenditure for conducting raids against ticketless/irregular travels not maintained separately.